

DIVISION BENCH

ITEM NO.115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.221/2019 & CA No.22/2020 IN CP (IB) No.351/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | M/S. FASTER HYDRAULICS PVT. LTD. VS. M/S. KHN INDUSTRIAL EQUIPMENTS INDIA PVT. LTD. |
| UNDER SECTION | 9 IBC (IN CIRP) |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 12th June, 2024.

-Sd-

(Court Officer)

14th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*